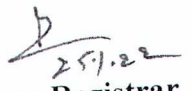


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 17.01.2022 To 21.01.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1.	E/52069/2018	FO/50011/2022	10/01/2022	20/01/2022
2.	E/52944/2018	FO/50012/2022	10/01/2022	20/01/2022
3.	E/50087/2020	FO/50032/2022	13/01/2022	20/01/2022
<u>MISC ORDER</u>				
Null				
<u>I.O. ORDER</u>				
Null				
				 25/1.22 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)